

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

I/4

ORDER SHEET

ORIGINAL APPLICATION NO. 134 OF 2005

Applicant (s) Sh. Harmer Singh Rathore

Respondent (s) U O Pray

Advocate for
Applicant (s) R.S. Saluja

Advocate for
Respondents (s)

Notes Of the Registry

Orders Of The Tribunal

10/5/05

Mr. R.S. Saluja - Counsel for applicant

Debt removed
10/5/05

Register put up in Court 10.
admission on 16/5/05

Madhusudhan
REGISTRAR
C.A.T. JODHPUR

copy of order
along with OA
Settled with annexure
Sent to R/S to
R/S by Speed
Post Regd AD
Vide 16/5/05

Date of Order
16th May, 2005

Mr. R.S. Saluja, for applicant present.

Learned advocate for the applicant Mr. R.S. Saluja, at the very outset, submitted that he would like to make certain amendments in the application and be permitted to withdraw the same.

The prayer is accordingly allowed and O.A. is disposed of accordingly. The applicant will be at liberty to file a fresh O.A.

S.R.
(G.R. Patwardhar
Member (Adm)

CLT

Received copy
Pravara
10/5/05

Part II and III destroyed
in my presence on 9/1/2014
under the supervision of
section officer (I) as per
order dated 18/12/2013

Section officer (Record)

9/1/14

1. The above mentioned documents
are destroyed as per order dated 18/12/2013

RECEIVED
18/12/2013